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Reorganisation of the Election Commission

- SHRI SANTOSH KUMAR 340 SAHU: Will the Minister of LAW. JUSTICE AND COMPANY AFFAIRS be pleased to state:
- (a) whether there is any proposal under Government's consideration to reorganise the Election Commission; and
- (b) if so, what are the details in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHRIV SHANKAR): (a) No. Sir.

(b) Does not arise.

T. V. facilities in the country

341. SHRI SANTOSH KUMAR SAHU: DR. BHAI MAHAVIR:

SHRI S. W. DHABE:

SHRIMATI AMBIKA SONI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state

- (a) whether there is any proposal under Government's consideration to extend the television facilities to various other cities in the country; and
- (b) if so, what are the details in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING AND PLY AND REHABILITATION (SHRI V. P. SATHE): (a) and (b) Following are the approved Sixth Plan proposals for the setting up of new T.V. Stations:

Full-fledged T.V. Centres:

- 1. Ahmedabad
- 2. Bangalore
- 3. Trivandrum
- 4. Jaipur

T.V. Relay Centres:

1. Aimer

- 2. Asansol
- 3. Cuttack
- 4. Jammu
- 5. Kasauli
- 6. Madurai
- 7. Murshidabad
- 8. Panaji
- 9 Varanasi
- 10. Vijayawada

Programme Production Centres:

- 1. Gulbarga
- 2. Muzaffarpur
- 3. Raipur

NOTE: A Full-Adged T.V. Centre is under installation at Jullunbeen commissioned on 13-4-1979.

Reconstitution of the Press Commission

342. SHRI SANTOSH KUMAR SAHU:

SHRI SHIVA CHANDRA JHA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government have reconstituted the second Press Commission; if so, what are the names of its Chairman and other members;
- (b) whether any change has been made in the terms of reference; if so, what are the details thereof;
- (c) whether any time limit has been fixed for submitting its report; if so, by when; and
- (d) if the reply to part (c) above be in the negative, what are the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND PLY AND REHABILITATION (SHR! V. P. SATHE): (a) and (b) No, Sir Suggestions regarding the revised terms of reference of the Press Commission have been invited from the various Press Organisations/Associations and the revised terms of refeWill the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) what further programmes in Hindi language are proposed to be introduced or have been introduced from Jullundur T. V. station:
- (b) whether the programme duration of Juliundur and Amritsar T.V. Stations has been increased; and
- (c) if the answer to part (b) above be in the negative, which programmes are proposed to be dropped to accommodate these new Hindi language programmes?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRIV. P. SATHE)! (a) Two new Hindi language programmes have been introduced from Jullundur Kendra since its inauguration viz. 'Aaj Kal' and 'Aapne Likha'. Their frequency is once in a week and duration is 15 mts. each.

- (b) No, Sir.
- (c) The programme 'Aaj Kal' actually replaces the programme of the same title earlier obtained from De'hi TV, and is now originated from Jullundur. 'Aapne Likha' has been adjusted by decreasing the duration of 'Chitrahaar', a programme of dance and music sequences from films, by 15 minutes.

Procurement of gas turbines and generators by West Bengal

347. SHRI BISHAMBHAR NATH PANDE:

SHRI KRISHNA NAND JOSHI:

Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

- (a) whether it is a fact that the Government of West Bengal is proposing to place orders for turbines and generators for the proposed fourth unit at Santaldih to a British firm instead of BHEL;
- (b) whether it i_S also a fact that the State Government has procured

 ${
m fiv}_{
m e}$ Gas Turbines from M/s John Brown Company of U.K. ignoring the public sector, Garden Reach Workshop; and

(e) if so, what is Central Government's reaction thereto?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.B.A. GHANI KHAN CHAUDHURY):
(a) No. Sir.

(b) and (c) The State Electricity Boards proposals was to instal gas turbine generating units which are not manufactured by Garden Reach Workshop or any other indigenous manufacturer.

Shortage of Coal

348. SHRI N. P. CHENGALRAYA NAIDU:

SHRI K. L. N. PRASAD: SHRI GHOUSE MOHIUDDIN SHEIKH:

Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

- (a) whether it is a fact that the country has been facing unprecedented coal shortage recently resulting in acute power crisis in the Industrial Sectors and power houses;
- (b) if so, what are the main causes of the coal shortage;
- (c) whether the Central Government are considering to import coal;
- (d) whether it is also a fact that the coal imports from Australia and Canada for which high price is paid were not upto the specification and what is the quantity of coal which was imported during 1978-79; and
- (e) what steps Government propose to take to improve the coal production?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.B.A. GHANI KHAN CHAUDHURI): (a) and (b) It is a fact that supply of coal to certain sectors during the year